

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1142

ANSWERED ON:08.02.2017

Swachh Bharat Mission

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of cities where Swachh Bharat Mission (SBM) is being implemented, State-wise;
- (b) the salient features of the SBM along with the details of the funds provided so far to implement the SBM, year and Statewise and the manner in which the funds are being shared between the Union and the States Governments since inception of the SBM;
- (c) the extent to which the Government has achieved the aims and objectives under the SBM;
- (d) whether the Government has sought participation of private sector in implementation of the SBM; and
- (e) if so, the details thereof and the reaction of the private sector thereto along with the steps taken/being taken by the Government to make the SBM successful?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(RAO INDERJIT SINGH)

(a): Swachh Bharat Mission (Urban) is being implemented in 4041 statutory towns/cities. The number of towns/cities State-wise are at Annexure-I.

(b): Swachh Bharat Mission (Urban) aims to make 4041 statutory town/cities Open Defecation Free (ODF) and 100% scientific management of Municipal Solid Waste by 2nd October, 2019. The eligible components for financial assistance under SBM (U) are construction of Individual Household Latrines (IHHL), Community Toilets (CT), Public Toilets (PT), Urinals, Solid Waste Management (SWM) projects, IEC & PA (Information, Education, Communication and Public Awareness) and Capacity Building and Administrative Office Expenses (CB and A&OE). The estimated cost of implementation of SBM (Urban) based on unit and per capita costs for its various components is Rs. 62,009 Crore. The Government of India share as per approved funding pattern amounts to Rs. 14,623 Crore. In addition, a minimum additional amount equivalent to 25% of GoI funding, amounting to Rs. 4,874 Crore shall be contributed by the States as State/ULB share. The balance funds is proposed to be generated through various other sources of fund which are, but not limited to:

- (i) Private Sector Participation
- (ii) Additional Resources from State Government/ULB
- (iii) Beneficiary Share
- (iv) User Charges
- (v) Land Leveraging
- (vi) Innovative revenue streams
- (vii) Swachh Bharat Kosh
- (viii) Corporate Social Responsibility
- (ix) Market Borrowing
- (x) External Assistance

The details of funds released under SBM (U) so far are at Annexure-II.

(c): The details of physical progress are at Annexure-III.

(d) & (e): No, Madam.
